

RAJASTHAN HIGH COURT, JODHPUR

STANDING ORDER

No.S.O./ 12/2018

Date : 01-08-2018

In supersession of earlier orders, it is enjoined upon all concerned that in all cases where any petition/appeal is filed by petitioner/appellant in person or a defendant/respondent appears in person, his mobile number as well as E-mail ID shall be taken on record and information thereof be provided to the counsel appearing for other side for sending copies of pleadings/applications/documents to him by Email.

Further, in each 'Vakalatnama' or 'Memo of Appearance' apart from enrollment number, mobile number and E-mail ID shall be mentioned for future correspondence and for completing pleadings by sending documents through E-mail.


However, the Aadhaar Number of any person is not to be taken in any case as the disclosure of Aadhaar Number of any person has been made punishable under Aadhaar (Targeted Delivery of Financial and Other Subsidies Benefits and Services) Act, 2016.

No Petition, Appeal, Reply, Application or other pleadings shall be accepted unless E-mail ID and Mobile Number of the concerned petitioner/applicant/lawyer/firm is mentioned therein.

Such personal details shall only be used for above mentioned purpose and neither the same shall be incorporated in the cause-title of Orders or Judgments nor be published on website or otherwise.

This order will be applicable at both Principal Seat at Jodhpur and Jaipur Bench, Jaipur.

By Order,


Registrar General

Gen./XV/71/2018/5082-5094

Date: 01-08-2018

Copy forwarded to the following for information and necessary action:-

1. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
2. P.S. To All Hon'ble Judges at Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
3. Registrar (Admn.), Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
4. Registrar (Vigilance)/(Rules)/(Exam)/(Writs)/(Class.), Registrar cum CPC & OSD (F&I), Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
5. Deputy Registrar (Judicial), Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
6. All Senior Deputy Registrar/Duputy Registrars/Assistnat Registrars, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.

Cont.....2.

7. All the P.S./Sr. P.A./P.A./Jr.P.A./Judgment Writers, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur for compliance.
8. All the Administrative Officer Judicial, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
9. All the Court Master, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
10. NIC Coordinator, Computer Cell, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur for compliance
11. Secretary, Bar Council of Rajasthan, Jodhpur
12. President, Rajasthan High Court Advocate Association, Jodhpur/Jaipur.
13. President, Rajasthan High Court Lawyers Association, Jodhpur.


Registrar General